

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 306
CA No. 13/JPR/2022
CP No. 28/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Jagbir Singh & Anr.

...Petitioners

Versus

Adwin Infratech Pvt. Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
01.05.2023.


(Prabhu Dayal Sewda)
Court Officer

March 16, 2023